

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

STARRED QUESTION NO:55

ANSWERED ON:23.07.2015

Drinking Water and Sanitation in Tribal Areas

Meghwal Shri Arjun Ram ;Wanaga Shri Chintaman Navsha

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether the Government has allocated/released funds for tribal and backward areas for drinking water and sanitation;
- (b) if so, the details thereof during the 12th Five Year Plan, year-wise and State/UT-wise; and
- (c) the progress made in these areas during the said period so far, State/UT-wise?

**Answer**

MINISTER FOR DRINKING WATER AND SANITATION

(SHRI BIRENDER SINGH )

(a) to (c) A Statement is laid on the table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No.55 (15th Position) due for answer on 23/07/2015

(a) & (b). Yes, Madam. Under National Rural Drinking Water Programme (NRDWP), 10% and 22% funds are earmarked each year for Scheduled Tribe (ST) and Scheduled Caste (SC) dominated population respectively and under Swachh Bharat Mission (Gramin) [SBM(G)], 10% fund is earmarked for STs each year. The details of the funds allocated and released under NRDWP to Scheduled Tribe concentrated habitations and Scheduled Caste concentrated habitations during the 12th Five Year Plan, year-wise and State/UT wise is given at Annexure-I and State/UT wise Central share released for STs under Nirmal Bharat Abhiyan (NBA)/SBM (G) during 12th Plan, year-wise is at Annexure-II.

(c) The targets and achievements with regard to coverage of these habitations under NRDWP during the 12th Five Year Plan is given at Annexure-III and State/UT wise, number of Individual household latrines constructed for STs under NBA/SBM(G) during 12th Plan, year-wise is at Annexure-IV.